

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**C.P. No.060/152/2018
O.A. No.60/61/2018
M.A. No.60/1560/2018**

Date of decision: 09.04.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Dharmender, aged 35 years, S/o Late Sh. Ram Phal, resident of H. No.490/25, Patel Nagar, Rohtak (Haryana). Group D.

... PETITIONER

VERSUS

Sh. Manoj Mishra, Commissioner of Income Tax (Audit), Aayakar Bhawan, Himalaya Marg, Sector 17-E, Chandigarh-160017.

... RESPONDENT

PRESENT: Sh. Sandeep Siwatch, counsel for the petitioner.
Sh. K.K. Thakur, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the respondents seeks permission to file compliance affidavit in the Court. Allowed. The same is taken on record. Based upon the same, he submitted that case of the petitioner along with 107 other candidates for appointment on compassionate grounds will be considered in the next Screening Committee Meeting. Therefore, he submitted that since case of the

petitioner is under active consideration hence, no contempt is made out.

2. In the wake of the above, we dispose of this C.P. with a direction to the respondents to consider the case of the petitioner in the next meeting constituted for the purpose. Notice stands discharged. Pending M.A. also stands disposed of.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 09.04.2019.
Place: Chandigarh.

‘KR’

